



HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 30.11.2023

Cases	Total pendency at the beginning of November, 2023 (Civil-Criminal)	Institution during the month of November, 2023 (Civil - Criminal)	Total disposal during the month of November, 2023 (Civil- Criminal)	Pendency at the end of November, 2023 (Civil- Criminal)
1. WRIT PETITION	69 --	13 --	07 --	75 --
2. APPEAL	22 37	03 08	01 --	24 45
3. RSA	07 --	01 --	-- --	08 --
4. FAO	-- --	01 --	-- --	01 --
5. CONTEMPT	01 --	-- --	-- --	01 --
6. MISC.CASES	-- 02	-- 01	-- 02	-- 01
7. MISC.APPEAL	-- --	-- --	-- --	-- --
8. SUO MOTU TRANSFER PETITION	-- --	-- --	-- --	-- --
9. TRANSFER PETITION	-- --	-- --	-- --	-- --
10. BAIL APPLICATION	-- --	-- --	-- --	-- --
11. MAC APPEAL	07 --	-- --	01 --	06 --
12. REVIEW	-- --	-- --	-- --	-- --
13. REVISION	01 03	-- --	-- --	01 03
14. MAT APPEAL	01 --	-- --	-- --	01 --
15. REVISION U/S 19 OF THE (FAM CT.)	-- --	-- --	-- --	-- --
16. LEAVE PETITION	-- 02	-- --	-- 01	-- 01
17. ARBITRATION PETITION/APPEAL	04 --	-- --	-- --	04 --
18. S.A.O.	01 --	-- --	-- --	01 --
19. REFERENCE	-- --	-- --	-- --	-- --
20. C.O.	01 --	-- --	-- --	01 --
21. TAX APPEAL	02 --	-- --	-- --	02 --
22. Ex.P.	-- --	-- --	-- --	-- --
23. SP.APPEAL	-- --	-- --	-- --	-- --
24.Com.A	01 --	-- --	-- --	01 --
GRAND TOTAL	117 44	18 09	09 03	126 50

